

23-10-92

For Mr. K. Obayya, A.M.
For Mr. S. N. Basad, J.M.

The Payer for filing this petition jointly by the applicants is allowed.

Issue notices to the respondents to show cause as to why the case may ~~be~~ not be admitted. Let reply be filed within four weeks. Rejoinder, if any, to be filed within two weeks after. List this case on 23/12-92 for admission/hearing.

In the mean-time, it is open for the respondents to consider the case of the applicant and to grant the relief in accordance with law.

OR
 Notice issued on 27/11/92
 91

(Sg)-

J.M.

A.M.

23/12/92 - No s.thy till 4.2.93

OR
 Under Notices received
 Dated 4.2.92 No. 4, 5, 6 & 10.
 14/12/92